

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.03.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|--|-------------------------------|
| 1. | I.A. No. 1284 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Kusum Rani & Anr Vs. Mahesh Bansal Resolution Professional for Shri Ambica International Food Company Pvt. Ltd. | Vinod Kr. Chaurasia |
| 2. | I.A. No. 1301 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Modi Infosol Pvt. Ltd. Through Its Director Mr. Shyam Sunder Modi Vs. ANP Atelier & Associates Co Pvt. Ltd. | Abhishek Gautam |
| 3. | I.A. No. 1313 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Manish Kalani Vs. Namrata Randeri | Biswajit Kumar Patra |
| 4. | I.A. No. 1320 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Rita Malhotra and Anr. Vs. Orris Infrastructure Pvt. Ltd. | Madhu Kumari |
| 5. | I.A. No. 1351 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Tressure Management-Malls Pvt. Ltd. & Ors. Vs. Namrata Randeri | Vedant Mund |
| 6. | I.A. No. 1451 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Prism Johnson Ltd. Vs. Simplex Infrastructure Ltd. | Prasanta Kumar Dutt |
| 7. | I.A. No. 1499 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Prism Johnson Ltd. Vs. Simplex Infrastructure Ltd. | Prasanta Kumar Dutt |
| 8. | I.A. No. 1512 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Rajiv Nemidas Sanghoi & Anr. Vs. Jitendra Kumar Jain & Ors. | Shwetal Shepal |

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|-----|--|--|-------------------|
| 9. | I.A. No. 1563 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024 | Deepak Vidyasagar Katiyar Vs. Nilesh Sharma & Anr. | Anurag Bhatt |
| 10. | I.A. No. 1502 of 2024 in Comp. App. (AT) No. ____ of 2024 | Bhagyesh Ashok Gaundalkar & Anr. Vs. Kailash Purushottam Khairnar & Anr. | CS Santosh Pandey |
| 11. | I.A. No. 1503 of 2024 in Comp. App. (AT) No. ____ of 2024 | Shreeniwas Abode and House Ltd. Vs. Vinay Somani & Ors. | Kunal Cheema |
| 12. | I.A. No. 1510 of 2024 in Comp. App. (AT) No. ____ of 2024 | Ajay Kumar Jindal & Anr. Vs. Ridhi Sidhi Rolling Mills Pvt. Ltd. & Ors. | Rakesh Wadhwa |
| 13. | I.A. No. 1564 of 2024 in Comp. App. (AT) No. ____ of 2024 | Dilawri Motors Pvt. Ltd. & Ors. Vs. T. R. Arya | Anand Prakash |

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